

DIVISION BENCH

ITEM NO. 114

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IVN. P No.01/2021 IN CP (IB) No.76/ALD/2019

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st November,
2022, 12:30 pm**

NAME OF THE COMPANY	DEEPAK GUPTA HUF V/S M/S SPARKSPELL HOMES PVT LTD
UNDER SECTION	7 IBC (IN CIRP)

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Yash Tandon, Adv. : *For the applicant in IVN. P No.01/2021*

Sh. R P Agarwal, Sr. Adv. Assisted by Sh. Abhishek Tripathi, Adv.
: *For the respondent no.2 in IVN. P No.01/2021*

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to
23rd January, 2023.

—Sd—

**Dr. R.C. Srivastava
(Court Officer)**

21st November, 2022

*Priya Agarwal
(Stenographer)*